

Food Technological Research Institute Mysore. We have had consumer trials and it is very popular. As the hon. House knows, our food is deficient in proteins and it is to make up for this that this multi-purpose food is also being utilised.

Kandla Free Trade Zone

*34. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the special officer appointed to make a detailed study of the Kandla port with a view to declare a portion of it as a free trade zone has made any progress in submitting his report;

(b) if so, the details thereof; and

(c) in case the report has since been submitted the action taken thereon?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a), (b) and (c). The report of the Officer on Special Duty was received by Government towards the end of January, 1962. It is being treated as secret and is under examination at present.

Shri D. C. Sharma: Are all reports like this treated secret or is there something particular about this Report and hence it is to be treated as secret?

Shri Raj Bahadur: The Cabinet wanted a detailed study of the implications and consequences of this scheme and it is but meet and proper that this report should be kept secret pending consideration by the cabinet. Until and unless it is considered and conclusions arrived at thereon, it is not practicable or advisable to reveal its contents.

Shri Khimji: Are Government aware that an impression is gaining ground in the country on account of this unusual delay that Government are not as enthusiastic about this free trade zone as they were sometime back?

Shri Raj Bahadur: I do not think we should jump to conclusions or inferences like that without giving Government full opportunity to consider the *pros and cons* of the scheme.

Shri Khimji: When is Government's decision likely to be announced?

Shri Raj Bahadur: As soon as their examination of the Report is over.

Mr. Speaker: He wants to know how long it will take?

Shri Raj Bahadur: I cannot exactly give the time.

Shri Hem Barua: Do Government propose to constitute any special constabulary in order to see that this free trade zone does not become a den for smugglers and other anti-social elements as the Calcutta port is?

Shri Raj Bahadur: Due provision would be made for security of the type mentioned by the hon. Member. But what the details thereof would be is a matter for consideration.

Shri Tyagi: What are the advantages that have persuaded Government to make it a free trade zone.

Shri Raj Bahadur: It is to give a fillip to industrialisation of the area and also to provide additional employment potential to that area where a large number of displaced persons are living.

Shri Tyagi: Can this be followed up in other ports like Bombay and Calcutta?

Shri Raj Bahadur: We cannot go ahead with this scheme in several ports all at once. We shall start with one; if it is successful there, we shall take it up for others as well.

WRITTEN ANSWERS TO QUESTIONS

Viscount Aircrafts

30. **Shri Agadi:** Will the Minister of Transport and Communications be pleased to refer to the reply given